

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11119/2022

(Arising out of impugned final judgment and order dated 22-08-2022 in CRLR No. 592/2022 passed by the High Court Of Judicature At Allahabad)

BANTI & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 17-05-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Narayan Har Gupta, Adv.
Mr. Anantha Narayana M.G., AOR
Ms. Deepti Arya, Adv.
Mr. Gopal Krishna M.l., Adv.
Mr. Siddarth Relan, Adv.
Mr. Prabhsimar Singh, Adv.
Mr. Tarun Gulia, Adv.

For Respondent(s) Mr. Divyanshu Sahay, Adv.
Mr. Shashank Shekhar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

As jointly prayed for, list the matter after ensuing summer vacation, 2023.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER